

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20930 - JK (LD) of 2024

DATED:- 30 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 30.12.2024

No:-LAW-OIC/12/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer





Annexure to the Government Order No. 20930 -JK(LD) of 2024 dated 30.12.2024

S.No	Case No.	Titled of the case	OIC	Designation	Mobile No.
1.	WP (C) No. 2707/2024	Raj Kumar V/s UT of J&K & Ors.	Sh. Mohd. Rameez Khan,	Chief Account Officer Samagra Shiksha	9596976648
2.	SWP No. 340/2017	Nimi Bhat V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
3.	SWP No. 705/2018	Shiv Devi V/s state of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
4.	OA No. 1302/2021	Suman Lata V/s UT of J&K & Ors.	Sh.Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927
5.	CCP(s) No. 83/2021	Suman Sharma V/s UT of J&K & Ors.	Sh. Thanna Ji Bhat	Under Secretary to the Government School Education Department	9419903927

